

**R.O.C.No.65277-A/2018-B2**



**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 163 / 2018**

The Government in G.O.Ms.No.697, Home (Courts II) Department, dated 09.07.2018 have issued orders sanctioning the constitution of Special Court at Chennai for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, presided by an Officer in the cadre of Sessions Judge :

Tmt.J.Shanthi, District Judge, functioning as VII Additional Judge, City Civil Court, Chennai, is transferred and posted as Sessions Judge, Special Court for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai, in the newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED: 19.09.2018.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL.**